## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 239/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.06.2017

NAME OF THE PARTIES:

Span Interiors

V/s.

Glamour Hospitality Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

35 Akshay Petkor Adv. for Petitiones

## COMMON ORDER

## T.C.P. No. 238/I&BP/NCLT/MB/MAH/2017 T.C.P. No. 239/I&BP/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- 2. In both these Petitions the debtor is the same i.e. Glamour Hospitality Pvt. Ltd.
- The Learned Representative is seeking time to comply with the provisions of I&BP Code. Time is granted.
- Now listed for hearing on 21<sup>st</sup> July, 2017.

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 27.06.2017